

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.564/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company		Melgiri Enterprises -Versus- Scope Vincom Industries Pvt.Ltd.	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Dr. Mitra
Advocate for the
Corporate Debtor.

ORDER

No one is present from the petitioner's side. Ld. Counsel for the corporate debtor is present.

As per directions of the Hon'ble NCLAT in Innoventive Industries case notice is to be issued on the corporate debtor. Registry is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor. Petitioner is directed to file affidavit of service within 7 days from today.

List on 24/11/2017 for admission.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)